

Sl. No. 15

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/75/241/AMR/2020	Main Case	241	Palle Raghunatha Reddy Vs Global Horticulture Pvt Ltd & 38 others
	Companies Act/1/2022	32 of NCLT Rules	M/s Value Spaces Logistics Pvt. Ltd. Vs Mr. Palle Raghunatha Reddy & Others

ORDER

Present: Mr. V. Venkata Rami Reddy, Ld. Counsel for the Petitioner

Ms. Devangi, Ld. PCS for R1& R2, Mr. P. Ramesh Babu, Proxy Counsel for R3, R4 & R7, Ms. Amritha Jain, Ld. Counsel for R30-R33 and Mr. Sanjay, Proxy counsel for R34 present.

Pleadings are completed. At the request of Ld. Counsel for the petitioner, for hearing, list the matter on 04.06.2024 as a last chance.

Companies Act/1/2022:

Present: None appeared for the Applicant.

Pleadings are completed. For hearing, list the matter on 04.06.2024 as a last chance.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)